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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) R. Sankar Narayan
Sr. Advocate
Per Hanishankarmani
Sai vikram

Counsel for
Rt in DA

Sai V. L

2. V JAWKARAVARAYANA

Counsel for
Applicant

Ven

ORDER

Counsels for the petitioners and respondents are present. At their request, time is enlarged for their submissions. Put up on 04.07.2017 at 10.30 A.M.

S. Vijayaraghavan.

(S. Vijayaraghavan)
Member (Technical)

(K. Anantha Padmanabha Swamy)
Member (Judicial)